

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:3527

ANSWERED ON:20.08.2004

POWER OF PANEL CHAIRMAN/SUB-COMMITTEES OF EXPORT COUNCIL

Mishra Dr. Rajesh Kumar

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Panel Chairman/Sub-Committee of various Export Councils are vested with the administrative and financial power to carry out activities leading to growth of exports;

(b) if so, the details thereof; and

(c) if not, how do the Government justify democratic functioning of the Export Promotion Councils?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI E.V.K.S. ELANGO VAN)

(a) & (b) : The articles/byelaws adopted by the Export Promotion Councils, on the basis of model articles/byelaws circulated by the Government, provide for formation of a Committee of Administration for each Council with administrative and financial powers, among others. This Committee may, from time to time, constitute Panels/Sub-committees to perform such functions as the Committee may lay down. Model articles/byelaws do not provide for vesting of any administrative and financial powers with the Chairman of the Panel/Sub-committee.

(c) Various provisions incorporated in the model articles/byelaws like, voting rights of the members, procedure and meetings of the Councils/Committees justify the democratic functioning of the Export Promotion Councils.